

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 934/2016

SECTION OF THE COMPANIES ACT: 433 & 434

In the matter of:

Mr. Rajiv Kumar & Anr.

..... **Petitioner**

VS.

M/s. Ecnon Residency Buildcon Pvt. Ltd.

..... **Respondent**

Order deliver on 18.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None Appeared

For the Respondent (s) : None Appeared

ORDER

This matter was listed before the Special Bench on 26.5.2017 wherein the petitioner was directed to comply as per mandate of the provisions of IBC, 2016 and rules thereof.

The counsel for petitioner on 12.6.2017 has filed application under rule 6 of IBC 2016 and notice under section 8 (1) of IBC, 2016 in Form- 3. Compliance affidavit alongwith proof of service has also been filed.

The counsel for the petitioner has filed bank certificate required under section 9 (3) (c) of the IBC, 2016 on 14.7.2017.

List the matter before the Hon'ble Principal Bench on 25.07.2017.


(Shiv/Ram Bairwa)
Registrar